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Title: The Minister of Micro, Small and Medium Enterprises laid the statement regarding Status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations contained in the 217th Report of the Committee on Demands for Grants (2010-11), pertaining to the Ministry of Micro, Small and Medium Enterprises.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): Madam Speaker, I beg to lay the Statement on the status of implementation of recommendations contained in the 222nd Report of the Department-Related Parliamentary Standing Committee on Industry, at the direction of the hon. Speaker, Lok Sabha and in pursuance of the provisions of the Rules of Procedure and Conduct of Business in Lok Sabha contained in the Lok Sabha Bulletin – Part II dated September 1, 2004.

The 222nd Report on 'Action Taken by the Government on the Recommendations contained in 217th Report of the Committee on Demands for Grants (2010-11)' of the Parliamentary Standing Committee on Industry pertaining to the Ministry of Micro, Small and Medium Enterprises contains twenty-one recommendations/observations. These recommendations/observations broadly pertain to allocation of funds under Plan Schemes and streamlining the implementation thereof including those meant for promotion of Khadi and Village Industries and Coir sector. My Ministry has taken necessary action in respect of these recommendations/observations. The Action Taken Notes giving details of the action taken on each of the recommendations/observations have been furnished to the Secretariat of the Committee on 23.6.2011.

The present status of implementation of the major recommendations made by the Committee is detailed in Annexure to this Statement, which is placed on the Table of the House. I would not take the valuable time of the House to read out the contents of the Annexure and would request that it may be considered as read.

12.04 hrs.

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